

OFFICE OF THE PR. DISTT. & SESSIONS JUDGE REASI

No: 116/PDSJR

Dt:- 11.05.2022

ORDER


In compliance Hon'ble High Court Order no. 512 of 2022/Psy Dated 26.04.2022 and in the interest of administration, whereby some Head Assistants have been transferred to District Head Quarter Reasi, following transfers and adjustments and transfer of said Head Assistants are hereby ordered:-

1. Sh. Vijay Rattan, Head Assistant, is adjusted as Nazir in Principal District & Sessions Court Reasi against vacancy fallen vacant consequent upon transfer of Sh. Dewan Chand, Nazir to District Jammu.
2. Smt. Shanta Devi, Head Assistant, is adjusted as Reader in CJM Court Reasi against vacancy fallen vacant consequent upon transfer of Sh. Charan Dass, Head Assistant to District Jammu.
3. Sh. Shiv Lal Head Assistant is transferred and adjusted as Accountant in Principal District & Sessions Court Reasi against vacancy fallen vacant consequent upon transfer of Smt. Prem Lata, Nazir to District Jammu
4. Sh. Naveen Singh, Head Assistant is transferred and adjusted as Nazir in Munsiff/ JMIC Court Mahore, against available vacancy.


(R.N. Watal)
Pr. Distt. & Sessions Judge
Reasi

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of UT of J&K at Srinagar for placing same before his lordship.
2. Sub-Judge/CJM Reasi for information.
3. Munsiff/ JMIC Mahore for information.
4. System Officer e-Courts District Reasi for uploading the same in the District Court website.
5. Office record.


(R.N. Watal)
Pr. Distt. & Sessions Judge
Reasi